

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.82182 of 2025

Arising Out of PS. Case No.-377 Year-2019 Thana- MASHRAK District- Saran

Jai Prakash Sharma

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Shashi Kant, Advocate
For the Opposite Party/s : Mr. Rana Randhir Singh, APP

CORAM: HONOURABLE MR. JUSTICE RAJIV ROY
ORAL ORDER

6 18-05-2026 As prayed for by the learned counsel for the
petitioner, list this case on 01.07.2026.

(Rajiv Roy, J)

Adnan/Anjali

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